

(b) and (c). Do not arise. The complaint has been brought to the notice of the Government of Madras.

Protection to Prime Minister during her visit to Orissa in February, 1967

114. **Shri Seshivan:**
Shri P. K. Deo:
Shri G. C. Naik:
Shri A. K. Gopalan:
Shri A. Dipa:
Shri Onkar Lal Berwa:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that adequate protection had not been arranged for the Prime Minister on the 8th February, 1967 during her visit to Orissa;

(b) whether any enquiry has been conducted and the responsibility for the failure fixed; and

(c) if so, the details thereof?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) to (c). The enquiry being made by the State Government is still in progress

Hindi Advisory Committee

115. **Shri Hukam Chand Kachhavaia:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2744 on the 30th November, 1966 and state:

(a) the decision taken on the recommendations of the Hindi Advisory Committee in regard to the creation of a general pool of the employees doing Hindi work; and

(b) the number of such of the employees as have been promoted to the post of Hindi Officers?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Because of the decentralisation of cadres of Section Officers and below of the Central Sec-

retariat Service, the formation of such a pool has been found difficult. However this matter is under consideration. Uniform recruitment rules are being prepared so that selection for the post of Hindi Officer is made from Hindi Assistants, Research Assistants and Hindi Translators etc.

(b) Such appointments can be considered only after the proposed recruitment rules have been finalised

Cadre of Hindi Stenographers

116. **Shri Hukam Chand Kachhavaia:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 2945 on the 30th November, 1966 and state.

(a) the decision taken in regard to the inclusion of Hindi Stenographers in the cadre of English Stenographers as recommended by the sub-committee of Hindi Advisory Committee; and

(b) if no decision has been taken, further time likely to be taken in arriving at a decision?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) and (b). The matter is still under consideration and a decision is expected to be taken soon.

Arrest of Car Lifters in Delhi

117. **Shri Hukam Chand Kachhavaia:** Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No 133 on the 2nd November, 1966 and state:

(a) whether five persons belonging to a gang of car lifters were apprehended in Delhi;

(b) if so, the quantity of car parts recovered from them; and

(c) the action taken against them?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Yes, Sir.